

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 326**

Intervention.A61/2023 IA-5264/2023 IA-4610/2022 IA-129/2022 IA-1735/2023  
IA-1136/2023  
In  
IB-900(ND)/2020

**IN THE MATTER OF:**

P.R rolling Mills Pvt Ltd

**Vs**

Hema Engineering Industries Ltd

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 03.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjeev Singh, Ms. Taniya Bansal, Ms. Meenakshi S  
Advocates for Applicant in IA 5264 OF 2023  
and Respondent no.1 in IA 129-2022

For the Respondent : Ms. Shivani Sharma, Adv for R2.

For the Liquidator : Mr. Vishal Ganda, Adv, Ms. Akanksha Mathur, Adv,  
Ms. Tanya Hasija, Adv, Ms. Devina Bhandari, Adv

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2024**.

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**